

(b) Does not arise.

(c) The cases that are received are generally of three types:

- i) where US importer has complained about damaged or substandard goods;
- ii) where US importer has gone bankrupt or is not available on the address given;
- iii) where goods have been collected by the importer but the payment has not been made.

Assistance is provided by Indian Missions located in USA to the exporter to secure payments. Advice is given to him on the best course of action to be taken to secure the payments.

[*Translation*]

#### **Loans Advanced by Delhi Financial Corporation**

899. SHRI MITRA SEN YADAV: Will the Minister of FINANCE be pleased to refer to the reply given on May 25, 1990 to Unstarred Question No. 10468 regarding loans sanctioned by the Delhi Financial Corporation and state:

(a) the particulars of officials of the Delhi Financial Corporation responsible for non-achievement of targets in disbursement of loans;

(b) what action has been taken against each of them; and

(c) if no action has been taken against any of them, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-

TRI): (a) to (c). It has been reported by Delhi Administration that the cases are processed at various levels from Assistant to Deputy General Manager, who are all collectively responsible for achieving the laid down targets.

Since performance of the officials of disbursement department as a whole was not found upto the mark, suitable administrative action has been, inter-alia, initiated against the concerned.

#### **Joint Ventures with USSR and Japan**

900. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken steps to set up joint venture with U.S.S.R. and Japan;

(b) whether any agreement was signed with U.S.S.R. and Japan for expanding the trade during 1989-90 or prior to it;

(c) if so, the details thereof; and

(d) the scheme of Government for expanding Indo-U.S.S.R. and Indo-Japan trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The Government as such has not set up joint ventures with the USSR and Japan. The Government is, however, encouraging the various commercial organisations to set up joint ventures.

As regards USSR, a new Indo-Soviet Working Group on New Forms of Cooperation has been set up with Department of Industrial Development as the nodal authority on the Indian side to promote joint ventures with the USSR.